

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-59-2020
with
Contempt Petition No.17 of 2019
in
Criminal Writ Petition No.90 of 2019**

Anju Sanjay Jain ... Petitioner

Vs

Sanjay Suresh Jain ... Respondent

Ms. Asha Desai, Advocate for the Petitioner.
Shri J. Supekar, Advocate for the Respondent.

Coram :- DAMA SESHADRI NAIDU, J.

Date :- 6th OCTOBER 2020

P.C. :

In the contempt proceedings, both the parties are ready to advance their arguments. Given the difficulty we have been facing during the online hearing, I suggested to the respective counsel to file the written arguments. They both have agreed. The petitioner's counsel agreed to file written arguments by this weekend, by serving a copy on the respondent's counsel.

2. The respondent's counsel, too, agrees to file the written arguments the next week. And both the learned counsel want the matter to be taken up on 20.10.2020.

3. Post the matter accordingly.

DAMA SESHADRI NAIDU, J.

NH